Written Answers to		[18 DEC., 20	013] Uns	tarred Questi	ons 195
1 2	3	4	5	6	7
19. Nagaland	24282	24196	1063.601	1059.834	86
20. Odisha	55073	45976	133.313	111.292	9097
21. Punjab	79446	72063	287.671	260.937	7383
22. Rajasthan	84059	76454	122.890	111.772	7605
23. Sikkim	5441	3939	878.998	636.349	1502
24. Tamil Nadu	112363	95745	164.603	140.259	16618
25. Tripura	41608	36296	1135.590	990.611	5312
26. Uttar Pradesh	368618	173341	181.250	85.232	195277
27. Uttarakhand	20003	15646	200.351	156.711	4357
28. West Bengal	77047	55159	84.238	60.307	21888
29. A and N Island	s 4424	3647	994.157	819.551	777
30. Chandigarh	7873	7308	678.122	629.457	565
31. D and N Haveli	325	280	110.922	95.563	45
32. Daman and Diu	351	257	169.565	124.155	94
33. Delhi	81468	75169	427.721	394.650	6299
34. Lakshadweep	349	296	471.622	400.000	53
35. Puducherry	3952	2637	346.363	231.113	1315
All India	2124596	1585117	176.187	131.450	539479

## Cases handed over to NIA

1486. DR. R. LAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the cases handed over to National Investigation Agency (NIA) since its inception till date;

- 196 Written Answers to
- whether it is a fact that inadequate personnel in NIA hampers the investigation process and final and logical coclusion of cases, which are of utmost national importance;
  - if so, the details thereof; and (c)
  - if not, the status of the cases handed over to NIA as on date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (d) As per information made available by the National Investigation Agency (NIA), the Agency has been handed over 76 cases since its inception, the details and upto date status of these cases is given in the Statement (See below).

(b) and (c) The adequacy of personnel in NIA is reviewed from time to time and appropriate decisions are taken by Government to meet the requirements of workload.

Statement

National Investigation Agency cases

Sl.No.	State	Case No and Date of Registration	Identity of the Case and section of Law	State FIR No. and date	Person Arreste	
1	2	3	4	5	6	7
l. Assa	m	RC-01/2009/NIA/DLI dated 05/06/2009	DHD(J) Case Guwahati	FIR No. 170/2009, PS-Bashishtha (Assa dated 01/04/2009	15 m)	The case has been charge sheeted on 17/11/2009 against 14 accused persons. A supplementary charge sheet has been filed on 09/02/2011 against 01 more accused.  Trial is inprogress.
2. Assa	m	RC-02/2009/NIA/DLI dated 05/06/2009	DHD(J) Case NC Hills	FIR No. 03/2009, PS-Diyungmukh (As dated 12/02/2009	17 sam)	The case has been charge sheeted on 19/10/2010 against 16 accused persons.  Trial is in progress.

1	2	3	4	5	6	7
3.	Maharashtra	RC-03/2009/NIA/DLI D/R. 05/06/2009	FICN (Terror Funding) case Mumbai	FIR No. 07/2009, PS- ATS, Mumai, Maharashtra dated 14/05/2009	6	The case has been charge sheete on 05/11/2009 against 07 accuse persons. A supplementary charg sheet has been filed on 27/06/201 against the same set of 07 accuse persons.  Trial is in progress.
4.	Delhi	RC-04/2009/NIA/DLI D/R 11/11/2009	Case Against David Coleman Headley and others	N/A	æl	The case has been charge sheeted on 24/12/2011 against 09 accused persons.  The case is under further investigation.
5.	Kerala	RC-05/2009/NIA/DLI D/R 08/12/2009	Kozhikode Moffusil Bus Stand Bomb Blast Case	FIR No. 80/86, Kasaba PS, Kozhikode, Kerala, dated 03-03-2006, CBCID case No. 183/CR/ 2006 dated 13/06/2009	5	The accused persons A1 and A4 were found guilty and wer convicted by the trail Court. Two accused persons A3 and A9 wer found not guilty and acquitted Appeal against the order of

					acquittal of the trail court has been filed before the Hon'ble High Court of Kerala
5. Kerala	RC-06/2009/NIA/DLI D/R 08/12/2009	Kozhikode KSRTC Bus Stand Bomb Blast Case	FIR No. 81/86, Nadakkavu PS, Kozhikode, Kerala, dated 03-03-2006 CBCID case No. 184/CR/2006 dated 13/06/2009	5	The accused persons Al and A4 were found guilty and were convicted by the trail Court. Two accused persons A3 and A9 were found not guilty and acquitted. Appeal against the order of acquittal of the trail court has been filed before the Hon'ble High Court of Kerala.  (Case 05 and 06/2009 clubbed together)
7. Goa	RC-07/2009/NIA/DLI D/R 11/12/09	Bomb Blast at Margao, Goa	FIR No. 338/2009 of Margao Town PS, Goa dated 16/10/2009	6	The case has been charge sheeted on 17/05/2010 against 04 accused persons. Supplementary Charge sheet filed on 01/12/2010 against 02 accused persons. The case is under further investigation and Trial is in progress

1	2	3	4	5	6	7	200 Written
8.	Goa	RC-08/2009/NIA/DLI D/R 11/12/09	Bomb Blast at Verna, Goa	FIR No. 114/2009 dated 17/10/2009 of Verna PS, Goa	6	The case has been charge sheeted on 17/05/2010 against 04 accused persons. Supplementary Charge sheet filed on 01/12/2010 against 02 accused persons. The case is under further investigation and Trial is in progress. (Case 07 and 08/2009 clubbed together)	Answers to [RAJYA
9.	New Delhi	RC-01/2010/NIA/DLI D/R 13/01/2010	NSCN Case against Anthony Shimray	N/A	1.	Chargesheet has been filled on 26/03/2011 against 04 accused persons.  The case is under further	SABHA]
						investigation and Trial is in progress.	Unstarred
10.	Kerala	RC-02/2010/NIADLI D/R 21/01/2010	Activities of LeT in Kerala	FIR No. 356/2008 Edakkad PS, Kannur, Kerala dated 18/10/2008	18	Trial ended in conviction of 13 accused persons	rred Questions

11. Kerala	RC-03/2010/NIA/DLI D/R 21/01/2010	Secret meeting of SIM	FIR No. 159/2006, Binanipuram PS, Ernakulam Rural Kerala dated 15/08/2006	18	Chargesheet filed on 31/12/2010 against 17 accused persons. The trial is in progress.	Written Answers
12. Kerala	RC-04/2010/NIA/DLI D/R 21/01/2010	SIMI terror training camp	FIR No. 257/2008, Mundakkayam PS- Kottayam Distt, Kerala dated 19/06/2008	34	Chargesheet filed on 13/01/2011 against 30 accused. Supplementary charge sheet filed against 05 accused on 31/07/2013 The case is under further investigation.	<i>to</i> [18
13. Kerala	RC-05/2010/NIA/DLI D/R 22/01/2010	Kalamassery Bus Burning Case	FIR No. 469/2005, Kalamessery PS, Kochi City, Kerala dated 09/09/2005	12	Chargesheet filed on 17/12/2010 against 13 accused persons. The trial is in progress.	DEC., 2013]
14. West Bengal	RC-06/2010/NIA/DLI D/R 24/01/2010	KYKL Organisation Silliguri Case	FIR No. 51/2010, Matigara PS, Darjeeling (W.B) dated 15/03/2010	8	The case has been chargesheeted on 08/09/2010 against 07 accused persons. Supplementary Charge sheet filed on 04/08/201 1 against 04 accused persons. The trial yet to be scheduled.	Unstarred Questions 201

1	2	3	4	5	6	7
15.	Gujarat	RC-07/2010/NIA/DLI	Modasa Town	FIR No. 98/2008	_	The case is under investigation.
		D/R 29/06/2010	Blast Case,	Modasa PS, Sabarkanth	ıa	
			Gujarat	Gujarat dated 30/09/2008	3	
16.	Andhra Pradesh	RC-08/2010/NIA/DLI	Hyderabad Case	FIR No. 49/2010	1.	The case has been chargesheeted
		D/R 22/07/2010	(Possession of	Bhavaninagar PS,		on 29/10/2010 against 02 accused
			Arms and	Hyderabad (A.P.)		persons.
			explosive	dated 03/05/2010		The case is under further
			Materials by the			investigation.
			LeT operative)			
17.	Haryana	RC-09/2010/NIA/DLI	Samjhauta Express	FIR No. 28 dated	4	In this case has been chargesheet
		D/R 29/07/2010	Explosions Case	19/02/2007 Railway PS,		filed against 05 accused persons
				Karnal, Haryana		on 20/06/11. First Supplementary
						charge sheet against 2 accused
						filed on 09/08/2012. Second
						Supplementary charge sheet
						against 01 accused filed on 12/06/
						2013. The case is under further
						investigation.

18. Manipur	RC-10/2010/NIA/DLI D/R 17/09/2010	Anti-national activities of	FIR No. 159/2010 Noonmati PS Guwahati	19	Chargesheet filed on 14/02/2010 against 19 accused persons.	
		UNLF of Manipur	dated 01/05/2010		Supplementary charge sheet filed	
		1			against 06 accused on 06/03/2012.	
					The trial is in progress	
19. West Bengal	RC-II/2010/NIA/DLI	Activities of IM	FIR No. 92/1010		The case is under investigation.	
	D/R.30/11/2010		dated 26/02/2010 of			
			Bhawanipore PS,			
			Kolkata (W.B.)			7
20. Kerala	RC-01/2011/NIA/DLI	Hand chopping	FIR No. 704/2010	36	Supplementary charge sheet filed	
	D/R 06/04/2011	case of Prof. T.J.	dated 04/07/2010 of		on 18/01/2013 against 09 accused.	3
		Joseph at	muvattupuzha PS,		Second Supplementary charge	
		Muvattupuzha,	Disstt- Ernakulam, Kera	la	sheet filed on 12/04/2013 against 01	
		Kerala			accused.	0.15
					The case is under investigation.	Caronetta Con
21. Andhra Pradesh	RC-02/2011/NIA/DLI	Bomb Blast case	FIR No. 100/2007	6	Supplementary charge sheet "filed	
	D/R 06/04/2011	at Mecca Mosque,	dated 18/05/2007 and		on 16/05/2011 against 01 accused.	Kunganora
		Hyderabad	107/2007 dated 23/05/		Second Supplementary charge	

2	3	4	5	6	7
			2007 Hussaini Alam		sheet filed on 18/07/2012 against 02
			Charminar Hyderabad		accused. The case is under further
			(AP), (CBI case No.		investigation
			RC-5(S)/2007/CBI/SCR-		
			III/ND dated 09/06/2007		
			and RC-6(S)/2007/CBI/		
			SCR-III/ND dated		
			06/10/2007)		
2. Maharashtra	RC-03/2011/NIA/DLI	Malegaon Bomb	FIR No. 95/2006 and	13	Supplementary charge sheet filed
	D/R 06/04/2011	blast case-1	96/2006 dated 08/09/		on 22/05/2013 against 04 accused.
			2006 PS-Azad Nagar,		The case is under further
			Malegoan and PS		investigation
			Malegaon City,		
			Maharashtra FIR No.		
			3088/2006 dated		
			13/09/2006, (ATS,		
			Mumbai case No.		
			07/2006 and CBI case		

			No.RC-BS-/2007/S/ 0001/SBI/STF/Mum dated 13/07/2007)		
3. Rajasthan	RC-04/2011/NIA/DLI D/R 06/04/2011	Ajmer Sharif Bomb blast case	FIR No. 85/2007 dated 11/10/2007 Dargah Sharif Police Station, Ajmer (Raj)	10	Supplementary charge sheet has been filed on 28/04/2011 against 02 accused and on 18/07/2011 against 08 accused persons. The case is under further investigation.
4. Maharashtra	RC-05/2011/NIA/DLI D/R 13/04/2011	Malegaon Bomb Blast Case-II	FIR No. 130/2008 dated 30/09/2008, PS- Azad Nagar, Malegaon (Case No. 18/2008, ATS, Mumbai)	14	The case is under investigation.
5. New Delhi	RC-06/2011/NIA/DLI D/R 25/04/2011	Terror Funding case Lodhi Colony PS, New Delhi case	FIR No. 04/2011 dated 16/01/2011 Delhi Police Special Cell PS, Lodhi Colony. New Delhi.	4	Chargesheet filed on 20/07/2011 against 04 accused. Supplementary charge sheet has been filed on 22/12/2011 against 02 accused persons. The case is under further investigation.

1 2	3	4	5	6	7	206 W
26. J and K	RC-07/2011/NIA/DLI D/R 19/05/2011	Terror Funding case (FICN) of Janipur Jammu (Jand K Militant group, Hizbul Muzahedeen)	FIR No. 07/2011 dated 11/01/2011 Janipura Police Station, Jammu (J and K)	7	Chargesheet filed on 16/07/2011 against 04 accused. Supplementary charge sheet filed against 01 accused on 20/01/2012 and Second Supplementary charge sheet filed against 03 accused on 10/04/2013 The case is under further investigation.	Written Answers to [RAJYA
27. Madhya Pradesh	RC-08/2011/NIA/DLI D/R 25/06/2011	Sunil Joshi Murder Case	FIR No. 661/2007 dated 29/12/2007 PS-Industrial Area, Dewas (MP)	9	The case is under investigation.	[RAJYA SABHA]
28. New Delhi	RC-09/2011/NIA/DLI D/R 07/09/2011	Bomb Blast at Delhi High Court between Gate No. 4 and 5 on 07-09-2011.	FIR No. 49/2011 dated 07/09/2011, Special Cell Delhi Police	3	Charge sheet against 06 accused persons filed on 13/03/2012 and on 15/03/2012 filed charge sheet at Juvenile Justice Board-01, Delhi against one accused Supplementary charge sheet filed	Unstarred Questions

29 New Delhi	RC-10/2011/NIA/DLI D/R 30/09/2011	Bomb Blast near Delhi High	FIR No. 35/2011 dated 25/05/201 PS	1.	against 01 accused on 27/08/2013 The case is under further investigation The case is under investigation	Written Answers to
		Court on 25-05-2011	Speciall Cell, Delhi Police			
30. J and K	RC-11/2011/NIA/DLI D/R 25/10/2011	Terror Funding (Delhi and J and K)	N/A	1.	Chargesheet filed on 30/11/2013 against 10 accused. The case is under further investigation	[18 DEC.,
31. J and K	RC-12/2011/NIA/DLI D/R 14/11/2011	Terror Funding (Delhi and J and K)	N/A	3	Final Report u/s 173 Cr.P.C (Closure Report) is filed in the court of Special Judge, NIA, New Delhi on 30/03/2013	2013]
32. West Bengal	RC-01/2012/NIA/DLI D/R 12/04/2012	Activates of CPI (Maoist)	FIR No. 138 dated 01/03/2012 of PS- Joransanko, PC Sarkar Street, Kolkata	9	Charge sheet against 5 accused filed on 23/08/20 12.Supplementary charge sheet filed against 04 accused on 29/12/2012 The case is under further investigation.	Unstarred Questions 207

1	2	3	4	5	6	7
33.	Odisha	RC-02/2012/NIA/DLI D/R 08/06/2012	Death of BSF Officer in Blast Triggered by Maoists in Odisha	FIR No. 07/2012 dated 10/02/2012 of PS-Chitrakonda, Distt-Malkangir, Odisha		The case is under investigation
34.	Odisha	RC-03/2012/NIA/DLI D/R 08/06/2012	Recovery of Communication Sets and war like stores from Maoist	FIR No. 50/2011 dated 23/12/2011 PS-Machkund, Koraput, Odisha		The case is under investigation
35.	Maharashtra	RC-04/2012/NIA/DLI D/R 08/06/2012	Activities of Lashkar-E-Taiba (LeT)	N/A	1	Charge sheet against 01 accused filed on 04/04/2013 The case is under further investigation.
36.	Punjab	RC-05/2012/NIA/DLI D/R 28/08/2012	Activities of Babbar Khalsa international (BKI)	N/A	<del>-</del> :	The case is under investigation.
37.	New Delhi	RC-06/2012/NIA/DLI D/R 10/09/2012	Activities of Indian Mujahideen	N/A	6	Charge sheet against accused filed on 17/07/2013 against 05 accused

					persons. The case is under further investigation	Written E
38. Punjab	RC-07/2012/NIA/DLI D/R 27/09/2012	FICN case at Punjab	State Spl.Ops Cell, Amritsar(Pb) FIR No. 14/2012 dated 02/07/2012	6 2	Charge sheet against 03 accused filed on 28/12/2012 The case is under further investigation.	Answers to
39. Jharkhand	RC-08/2012/NIA/DLI D/R 17/12/2012	Activates of CPI (Maoist) in Jharkhand	PS-Chauparan, Hazaribagh (JK) FIR No. 187/2012 dated 29/08/2012	6	The case is under investigation.	[18 D
40. Bihar	RC-01/2013/NIA/DLI D/R 19/03/2013	Activities CPI (Maoists) in Aurangabad	FIR No. 115/2012 dated 26/03/2012 PS Aurangabad Town PS, Aurangabad (Bihar)	3	The case is under investigation.	DEC., 2013]
41. New Delhi	RC-02/2013/NIA/DLI D/R 23/03/2013	Illegal import of Night Vision Devices	N/A		The case is under investigation.	Unstarred Questions
42. New Delhi	RC-03/2013/NIA/DLI D/R 29/03/2013	Arrest of one Sayyed Liyaqat	FIR No. 14/2013 dated 19/03/2013 of	1	The case is under investigation.	stions 209

2	3	4	5	6	7
		Shah @ Liyaat	PS-Special Cell, Delhi		
		Bukhari by the	Police, Lodhi Colony,		
		Special Cell, New	New Delhi		
		Delhi			
Kerala	RC-04/2013/NIA/DLI	Murder of two	FIR No. 02/2012	2	The case is under investigation.
	D/R 04/04/2013	fishermen's by	dated 15/02/2012 of		
		two Italian	Coastal Police Station		
		Marines	Neendakara, Kollam		
			Distt, Kerala		
West Bengal	RC-05/2013/NIA/DLI	Seizure of	FIR No. 187/2012	2	The case is under investigation.
	D/R 10/04/2013	Cylindrical shaped	dated 26/07/2012 of		
		metallic devise and	PS Watgunge, W.B		
		hexagonal shaped			
		metallic from the			
		banned organization			
		of CPI (Maoist)			
		cadres from West			
		Bengal			

45. Chhattisgarh	RC-06/2013/NIA/DLI D/R 27/05/2013	CPI (Maoist) attack on the convoy of the Congress workers and leaders	FIR No. 25/2013 dated 25/05/2013 of Darbha PS		The case is under investigation.	Withen Answers
46. Bihar	RC-07/2013/NIA/DLI D/R 27/05/2013	Bomb blasts at Mahabodhi temple complex, near Main Temple, District Gaya, Bihar	FIR No. 162/2013 dated 07/07/2013 Bodh Gaya PS		The case is under investigation.	<i>to</i> [18
47. Bihar	RC-08/2013/NIA/DLI D/R 27/05/2013	Bomb blasts at Mahabodhi temple complex, near Main Temple, District-	FIR No. 163/2013 dated 07/07/2013 Bodh Gaya PS	H	The case is under investigation.	8 DEC., 2013]
48. Bihar	RC-09/2013/NIA/DLI D/R 27/05/2013	Gaya, Bihar  Bomb blasts at  Mahabodhi emple complex, near Main Temple, District- Gaya, Bihar	FIR No. 164/2013 dated 07/07/2013 Bodh Gaya PS		The case is under investigation.	Unstarred Questions 211

1 2	3	4	5	6	7
49. Bihar	RC-10/2013/NIA/DLI D/R 01/11/2013	Bomb Blast at platform number 10 of Railway Station, Patna Junction, Bihar (State FIR No. 362/2013 of GRP Patna Junction	FIR No. 451/2013 dated 27/10/2013 Gandhi Maidan Police Station, Bihar	-:	The case is under investigation.
50. Bihar	RC-II/2013/NIA/DLI D/R 01/11/2013	Bomb Blast at Gandhi Maidan, Patna, Bihar (State FIR No. 451/2013 of Gandhi Maidan,	FIR No. 361/2013 dated 27/10/2013 Patna Rail Way Station Police Station, Bihar	20	The case is under investigation.
51. Kerala	RC-01/2011/NIA/HYD D/R 02/12/2011	Patna) FICN Case of Kerala	FIR No. 711/2011 dated 18/09/2011 Thaliparamba PS-	8	Charge sheet against 04 accused persons filed on 30/04/2013 The case is under further investigation.

			Kannur Distt, Kerala		Writ
52. Andhra Pradesh	RC-01/2012/NIA/HYD D/R 03/01/2012	FICN Case of Malda	N/A	filed against 05 accused persons on 31/08/2012, Second Supplementary Charge sheet filed against 04 accused persons filed on 07/11/2012 and Third Supplementary Charge sheet against 03 accused persons on 09/	Written Answers to [18 DEC., 2013]
53. Andhra Pradesh	RC-02/2012/NIA/HYD D/R 28/01/2012	FICN Case of Kozhikode Airport	FIR No. 103/2009 dated 30/01/2009 Kondotty PS, Distt- Malappuram, Kerala (CBCID case No. 22/CR/S-III/2009)		Unstarred Questions 213

1	2	3	4	5	6	7
54.	Andhra	RC-03/2012/NIA/HYD	FICN Case of	FIR No. 655/2010		The case is under investigation.
	Pradesh	D/R 28/01/2012	Cochin Airport	dated 14/07/2010 PS		
				Nedumbassery,		
				Ernakulam, Kerala		
				(CBCID case No.		
				447/CR/OCW-II/EKM/IO	)	
55.	Karnataka	RC-04/2012/NIA/HYD	Activities of	FIR No. 0384/2012	6	Charge sheet filed against 12
		D/R 19/11/2012	Lashkar-E-Taiba	dated 29/08/2012 PS-		accused persons on 20/02/2013.
			(LeT)	Basaveshwarangar,		Supplementary Charge sheet filed
				Bangalore City, Karnatal	ka	against 01 accused persons on 02
						05/2013. The case is under further
						investigation
56.	Andhra	RC-01/2013/NIA/HYD	Bomb blast at	FIR No. 56/2013	8	The case is under investigation
	Pradesh	D/R 14/03/2013	Hyderabad (FIR	dated 21/02/2013 of		
			No. 53/2013 of	PS-Malakpet,		
			Malakpet PS)	Hyderabad		

57. Andhra Pradesh	RC-02/2013/NIA/HYD D/R 14/03/2013	Bomb blast at Cyberabad (FIR No. 146/2013 of Saroornagar PS)	FIR No. 146/2013 dated 21/02/2013 of PS- Saroornagar, Cyberabad	4	The case is under investigation.
58. Tamil Nadu	RC-03/2013/NIA/HYD D/R 01/05/2013	Transmitting Videos, Sketches and photographs of Army Establishments	FIR No.01/2012 dated 17/09/2012 of Trichy Q Branch, T. Nadu	3	The case is under investigation.
59. Kerala	RC-04/2013/NIA/HYD D/R 16/05/2013	Activities of CPI (Maoist) in Kerala State	FIR No. 1622/2012 dated 29/12/2012 of Mavelikkara PS, Kerala	5	The case is under investigation.
60. Assam	RC-01/2011/NIA/GUW D/R 11/07/2011	Activities of the People's Liberation Army (PLA)	N/A	3	Charge sheet against 03 accused persons filed on 21/05/2012. Supplementary charge sheet filed against 03 accused on 16/11/2012  The case is under further investigation

1	2	3	4	5	6	7
61.	Manipur	RC-02/2011/NIA/GUW D/R 18/07/2011	Ambush on the convoy of Sri.W. Keishing, MLA, Phungyar, Ukhrul District Manipur	FIR No. 6(4)/2011 dated 15/04/2011 Litan PS, Manipur	6	The case is under investigation
62.	Assam	RC-03/2011/NIA/GUW D/R 24/11/2011	Activities of KCP (MC)	FIR No. 214/2011 dated 27/06/2011 PS-Bashishtha, Guwahati	25	Charge sheet against 03 accused persons filed on 07/12/2012 at Hon'ble NIA Special Court Guwahati The case is under further investigation
63.	Manipur	RC-01/2012/NIA/GUW D/R 16/04/2012	Murder of Manipuri couple in Ukhrul, Manipur	FIR No. 3(7)/2011 dated 24/07/2011 Phungyar PS, Distt- Ukhrul, Manipur	11	The case is under investigation.
64.	Manipur	RC-02/2012/NIA/GUW D/R 25/06/2012	Activities of PREPAK-UPPK nexus with other	FIR No. 27(1)/2012, dated 10/01/2012 PS-Imphal, Imphal	2	Final Report u/s 173 Cr.P.C (Closure Report) is filed in the court of Special Judge, NIA, Manipur on

		Militant Groups	Distt, Manipur			22/11/2013	Writ
65.	Manipur	RC-03/2012/NIA/GUW D/R 25/06/2012	Activities of RPF/PLA	FIR No. 406(9)/2010 dated 25/09/2010 Imphal PS, Distt- Imphal, Manipur	15	The case is under investigation.	Written Answers to
66.	Manipur	RC-04/2012/NIA/GUW D/R 07/12/2012	Raising funds by PREPAK-UPPK through extortion and other illegal acts for terrorist activities	N/A	2	The case is under investigation.	[18 DEC., 2013]
67.	Nagaland	RC-01/2013/NIA/GUW D/R 08/02/2013	Involvement of Nagaland Police Personnel in Siphoning off Arms to NSCN (IM) Cadre	FIR No. 40/2012 dated 21/04/2012 of PS- Diphupar, Dimapur, Nagaland	2	The case is under investigation.	
68.	Mizoram	RC-02/2013/NIA/GIUW D/R 05/06/2013	Recovery of sophisticated weapons from Aizawal, Mizoram	FIR NO.07/2013 dated 07/03/2013 of Sairang PS, Aizawal, Mizoram	2	The case is under investigation.	Unstarred Questions 217

2	3	4	5	6	7
9. Nagaland	RC-03/2013/NIA/GUW Dated/	Zunheboto PS Crime No. 28/2012 (Misappropriation of Government Arms and Ammunition is belonging to Zunheboto DBF	FIR No. 28/2012 of Zunheboto PS, Nagaland	6	The case is under investigation.
0. Kerala	RC-01/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No. 599/2012 of Chandera PS)	FIR No. 599/2012 dated 15/08/2012, Chandera Police Station, Kasaragod	8	The case is under investigation.
1. Kerala	RC-02/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No. 777/2012 of Hosdurg PS)	FIR No. 777/2012 dated 17/08/2012 Hosdurg Police Station, Kasaragod	8	The case is under investigation.
2. Kerala	RC-03/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No.	FIR No. 600/2012 dated 18/08/2012	8	The case is under investigation.

		600/2012 of Chandera PS)	Chandera Police Station, Kasaragod			Written 2
73. Kerala	RC-04/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No. 597/2012 of Chandera PS)	FIR No. 597/2012 dated 17/08/2012 Chandera Police Station, Kasaragod	8	The case is under investigation.	Written Answers to
74. Kerala	RC-05/2013/NIA/KOC D/R 07/08/2013	Activities of PFI/ SDPI	FIR No. 276/2012 dated 24/04/2013 Mayyil Police Station	24	Charge sheeted against 21 accused persons on /10/2013 Further investigation is in progress	[18
75. Kerala	RC-06/2013/NIA/KOC D/R 12/11/2013	FICN Case of Manjeri, Kasaragod, Kerala (FIR No. 1288/2012 of Manieri PS)	FIR No. 1288/2012 dated 17/09/2012 Manjeri Police Station, Malappuram	6	The case is under investigation.	DEC., 2013] Ui
76. Maharashtra	RC-01/2013/NIA/MUM D/R 24/06/2013	Activities of LeT in Nanded (Maharashtra), Hyderabad (Andhra Pradesh) and Bangalore (Karnataka	FIR No. 10/2012 dated 31/08/2012 of ATS PS, Mumabi	5	The case is under investigation.	Unstarred Questions 219